NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 141/2014 I.A.No.19/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

	Name of the	Om Prakash Dalmia.		
	Company	-Versus-	4.	4
		Poonam Distributors F	Pvt. Ltd. & Ors.	
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.	Representa	tive (IN CAPITAL	of	
	LE	ETTERS)		· · · · · · · · · · · · · · · · · · ·
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	S11/15211 A	6.Andr	R. K2R3 6	agan
		CA		16/8/2

ORDER

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH) MEMBER (J)

(S. VIJAYARAGHAVAN)

MEMBER (T)